RUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

FOURTH REPORT

(Presented on 9-6-1980)

The Business Advisory Committee held a sitting on Monday, 9 June, 1980.

The Committee recommend the allocation of time to the following items of business as shown against each:—

(1)	Discussion on the Resolution seeking continuance
	of the Proclamation dated 12th December, 1979
	under Article 356 in respect of State of Assam for a
	further period of six months from 12th June, 1980.

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(2) Discussion and voting on the Demands for Grants on Account for a further period in respect of the Assam Budget for 1980-81. 1 hour items

(3) Discussion on the Resolution seeking disapproval of the Essential Services Maintenance (Assam) Ordinance, 1980.

5 2 hours

4 hours

(4) The Essential Services Maintenance (Assam) Bill, 1980. (Consideration and passing)

(5) The Banking Companies (Acquisition and Transfer of Undertakines) Bill, 1980.

3 hours

(Consideration and passing)

(6) The National Company Limited (Acquisition and Transfer of Undertakines) Bill, 1980.

3 hours 1 hour

(Consideration and passing)

(7) The Assam Finance Bill, 1980.
(Consideration and passing)

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(Consideration and passing)

(9) The Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Amendment Bill. 1980.

(8) The Assam Preventive Detention Bill. 1980.

2 hours

(Consideration and passing)

(10) The Company Secretaries Bill, 1980.
(Consideration and passing)

(Consideration and passing)

3 hours

(11) The Inter-State Water Disputes (Amendment) Bill, 1980.

2 hours

New Delhi; June 9, 1980 Jyaistha 19, 1902 (Saka) BAL RAM IAKHAR, Chairman,

Business Advisory Committee.

GMGIPND-191 LS-L-9-6-80-465.